

Title: Need to solve the problems being faced by civilians in Secunderabad Cantonment, Andhra Pradesh - Laid.

SHRI MALYALA RAJIAH (SIDDIPET) : I would like to bring to notice of this House the problems being faced by civilians residing in the Secunderabad Cantonment. There is no fire brigade station in the Cantonment area and urgent steps should be taken to start one as early as possible. The Government should also amend legislation governing the administration of Cantonment area for looking into the following problems:

- a. Floor space Index in the Cantonment Board should be at par with the Municipal Areas so that the Civilians settled in the area get the benefit at par with city area settlers;
- b. Octroi charged by cantonment Board is very high. It should be dispensed with;
- c. Many poor civilians are settled in slums for more than 50 years. They should not be asked to vacate and their possession regularized as the State Government of Andhra Pradesh has already offered land in exchange thereof to Defence authorities.

I hope the government will take suitable action accordingly.